

**Prevention of Food Adulteration (Extension to Kohima and  
Mokokchung Districts) Repeal Act, 2002**

**66 of 2002**

**[December 18, 2002]**

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**[December 18, 2002]**

An Act to repeal the Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Act, 1972 Be it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:

**1. Short title :-**

This Act may be called the Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Repeal Act, 2002.

**2. Repeal of Act 24 of 1972 :-**

The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Act, 1972 (24 of 1972), is hereby repealed.